

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6044
ANSWERED ON:03.05.2010
REVISION OF OBC CATEGORY
Devappa Anna Shri Shetti Raju Alias

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to include some castes including Marathas and Jats in the Other Backward Classes (OBCs) category;
- (b) if so, the details thereof alongwith the criteria laid down in this regard;
- (c) whether the National Commission for Backward Classes has conducted any study in this regard;and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b): Inclusion of castes/communities in the Central List of OBCs is a continuous process. Ministry of Social Justice & Empowerment notifies castes/communities in the Central list of OBCs for different States/UTs on the basis of advice tendered by National Commission for Backward Classes (NCBC) under Section 9 (1) of the NCBC Act, 1993. Jat caste/community is already listed in the Central List of OBCs for Rajasthan as Jat (except in Bharatpur & Dhaulpur districts) and for the State of Gujarat as Jat (Muslim) respectively. The criterion for categorizing castes as OBCs is their social, educational economic backwardness and inadequate representation in the Central Government posts and services. This Ministry has not received any recommendation/advice from NCBC for inclusion of Marathas and Jats in the Central List of OBCs.

(c) & (d): The NCBC has conducted a Study on Jat community in NCT of Delhi through Indian Institute of Public Administration (IIPA). The IIPA has submitted its Report to the Commission on 14.11.2005.